

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 31.08.2015
COURT NO. 4
ITEM NO. 29

INTERLOCUTORY APPLICATION NO. 1
(Application for Permission to file SLP)
IN
PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) CC NO. 15623 OF 2015
WITH PRAYER FOR INTERIM RELIEF

MANOJ KUMAR

....PETITIONER

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 17.10.2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench at Lucknow in Service Bench No. 32/2014.

It is submitted that there is a delay of 194 days in filing Special Leave Petition and counsel has filed an application for condonation of delay to condone the said delay.

It is further submitted that the Special Leave Petition No. 36426/2014 arising out of common order was listed before the Hon'ble Court on 08.01.2015 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 08.01.2015 enclosed)

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 28th day of August, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. Anindita Pujari, Advocate

ASSISTANT REGISTRAR